

HIGH COURT OF PUNJAB AND HARYANA AT CHANDIGARH

NOTIFICATION

No. **227** Genl./XVII.3, dated, Chandigarh the **10th** November, 2017.

It is hereby notified for general information that the days enumerated in the schedule below shall be observed as Holidays by this Court during the **Year 2018**:-

SCHEDULE

<u>S. No.</u>	<u>NAME OF THE HOLIDAY</u>	<u>MONTH</u>	<u>DATE</u>	<u>DAY</u>	<u>No. of Holidays</u>
1	All Sundays	---	---	---	52
2	2 nd & 4 th Saturdays	---	---	---	24
3	Republic Day	January	26	Friday	1
4	Guru Ravi Dass Jayanti	January	31	Wednesday	1
5	Maha Shivratri	February	13	Tuesday	1
6	Holi	March	02	Friday	1
7	Hola	March	03	Saturday	1
8	Ram Navami	March	25	Sunday	-
9	Mahavir Jayanti	March	29	Thursday	1
10	Good Friday	March	30	Friday	1
11	Baisakhi /Dr. Ambedkar's Jayanti	April	14	Saturday	-
12	Martyrdom Day of Sri Guru Arjan Dev Ji / Eid-u'l-Fitr	June	16	Saturday	1
13	Independence Day	August	15	Wednesday	1
14	Eid-u'l-Zuha (Bakrid)	August	22	Wednesday	1
15	Raksha Bandhan	August	26	Sunday	-
16	Sri Krishan Janmashtami	September	03	Monday	1
17	Mahatma Gandhi's Jayanti	October	02	Tuesday	1
18	Dussehra	October	18	Thursday	1
19	Maharishi Balmiki Jayanti	October	24	Wednesday	1
20	Diwali	November	07	Wednesday	1
21	Birthday of Sri Guru Nanak Dev Ji	November	23	Friday	1
22	Martyrdom Day of Sri Guru Teg Bahadur Ji	November	24	Saturday	-
23	Christmas	December	25	Tuesday	1
24	Jor Mela Fatehgarh Sahib	December	26	Wednesday	1
25	Jor Mela Fatehgarh Sahib	December	27	Thursday	1
26	Jor Mela Fatehgarh Sahib	December	28	Friday	1

The High Court shall remain closed for Summer Vacation from 4th June, 2018 to 30th June, 2018 (both days inclusive) and for Winter break from 24th December, 2018 to 31th December, 2018 (both days inclusive).

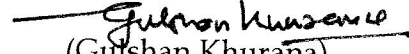
The High Court shall also remain closed for Baisakhi break from 9th April to 13th April, 2018 (both days inclusive) and for Diwali break from 5th November to 9th November, 2018 (both days inclusive).

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Local Holidays shall be observed on 01st January to 05th January, 2018 on account of New Year break, 09th April to 13th April, 2018 on account of Baisakhi break, 19th October, 2018 on account of Dusshera break, 05th, 06th, 08th & 09th November, 2018 on account of Diwali break and 24th, 29th & 31st December, 2018 on account of Winter break.

All Saturdays are non-Court working days except 17.02.2018, 21.04.2018, 18.08.2018, 06.10.2018, 17.11.2018 and 15.12.2018, which shall be Court working days in lieu of local holidays to be observed on 09.04.2018 to 13.04.2018 and 19.10.2018 on account of Baisakhi and Dussehra break.


BY ORDER OF HON'BLE THE CHIEF JUSTICE AND JUDGES


(Gulshan Khurana)
Joint Registrar (General)
for Registrar General

Endst. No. 27266 Genl./XVII.3, dated 10th November, 2017.

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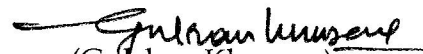
1. The Advisor to the Administrator, U.T., Chandigarh.
2. The Chief Secretary to Government of Punjab, Chandigarh.
3. The Chief Secretary to Government of Haryana, Chandigarh.
4. The Home Secretary to Government of Punjab, Chandigarh.
5. The Home Secretary to Government of Haryana, Chandigarh.
6. The Home Secretary, Chandigarh Administration, Chandigarh.
7. The Joint Secretary to Government of India, Ministry of Law & Justice, Department of Justice, Jaisalmer House, Man Singh Road, New Delhi.
8. The Registrar, Hon'ble Supreme Court of India, New Delhi.
9. The Registrar General, All the Hon'ble High Courts.
10. The Advocate General, Punjab, Chandigarh.
11. The Advocate General, Haryana, Chandigarh.
12. The Accountant General, (A&E), Punjab, Chandigarh.
13. The Accountant General, (Audit), Punjab, Chandigarh.
14. The Accountant General, (A&E), Haryana, Chandigarh.
15. The Accountant General, (Audit), Haryana, Chandigarh.
16. The Secretary, Bar Council, Punjab and Haryana High Court, Chandigarh.
17. The Secretary, Bar Association, Punjab and Haryana High Court, Chandigarh.
18. The Official Liquidator attached to the High Court, Corporate Bhawan, Second Floor, Sector 27-B, Madhya Marg, Chandigarh.
19. The President, Sikh Gurudwara Tribunal, Chandigarh.
20. The General Manager, Punjab Roadways/Haryana Roadways/P.R.T.C. and C.T.U., Chandigarh.


(Gulshan Khurana)
Joint Registrar (General)
for Registrar General

Endst. No. 27267 Genl./XVII.3, dated 10th November, 2017.

Copy forwarded for information to :-

1. All the District and Sessions Judges in the States of Punjab, Haryana & UT, Chandigarh.
2. The Director Administration, Chandigarh Judicial Academy, Sector 43, Chandigarh.
3. The Member Secretary, Punjab Legal Services Authority, Chandigarh.
4. The Member Secretary, Haryana State Legal Services Authority, Sector 14, Panchkula.
5. The Member Secretary, Legal Services Authority, U.T., Chandigarh.


(Gulshan Khurana)
Joint Registrar (General)
for Registrar General

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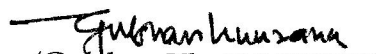
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Endst. No. 27268 Genl./XVII.3, dated 10th November, 2017.

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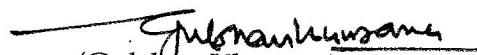
1. The Controller of Printing & Stationery, U.T., Chandigarh.
 2. The Controller of Printing & Stationery, Punjab, S.A.S. Nagar, Mohali.
 3. The Controller of Printing & Stationery, Haryana, Chandigarh.
- with the request that the notification be published in the extraordinary official Gazettes of the above states/U.T. The notification is also being uploaded on the web portal of Punjab Government.


(Gulshan Khurana)
Joint Registrar (General)
for Registrar General

Endst. No. 27269 Genl./XVII.3, dated 10th November, 2017.

Copy forwarded to :-


1. The Chief Editor, The Tribune, Chandigarh.
 2. The Chief Editor, Indian Express, Plot No. C-5, Institutional Area, Sector 6, Panchkula-134 109.
 3. The Chief Editor, Punjab Kesri, Chandigarh.
 4. The Chief Editor, Daily Ajit, Jalandhar.
- with the request that the said notification may be published in their newspapers immediately for the information of general public.


(Gulshan Khurana)
Joint Registrar (General)
for Registrar General

Endst. No. 27270 Genl./XVII.3, dated 10th November, 2017.

Copy forwarded for information to :-

1. The Principal Secretary to Hon'ble the Chief Justice-cum-Registrar.
2. The Special Secretaries/Secretaries/Court Secretaries/Readers to all the Hon'ble Judges and Lok Adalats;
3. The Secretary to the Registrar General;
4. The Private Secretary to the Registrar Vigilance;
5. The Private Secretary/Stenographer/Steno to the Registrars/O.S.D.'s;
6. The Stenographer/Steno's to all the Joint Registrars/Coordinator, Chandigarh Arbitration Centre/Deputy Registrars and Assistant Registrars;
7. All the Superintendents/Branch In-charges/Section In-charges of the **Punjab and Haryana High Court, Chandigarh.**


(Gulshan Khurana)
Joint Registrar (General)
for Registrar General